

(a) the total amount of money the country is losing per annum due to quality neglect by way of rejections, rework and other consequential expenses in the manufacturing sector; and

(b) with a view to reducing the quality neglect, whether Government propose to establish a Quality Assessment Organisation at the national level to assess and certify the manufacturers' quality and thus give a relief to the suppliers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Information on losses, if any, on account of quality neglect by way of rejections, rework and other consequential expenses in the manufacturing sector is not being maintained centrally in the Ministry of Industry.

(b) Government is re-vamping and re-strengthening the Indian Standards Institution for larger coverage of quality control activities. However, the ISI Certification Marks Scheme which operates under the ISI Certification Marks Act is a Scheme based on the quality control principles and techniques and ensures that the products carrying ISI Mark conform to the quality certified in the relevant Indian Standards. As on 31st October, 1985, 8090 Licences are being operated by 5593 manufactures.

4 Regional Testing Centres at Metropolitan cities *viz.* New Delhi, Bombay, Calcutta and Madras have been set up by S.I.D.O. to provide quality consultancy services to the small scale units together with facilities for testing their products as per I.S. Certification. Besides, 4 Regional Testing Centres, 17 Field Testing Stations have also been set up in various parts of the country for giving similar type of facilities to small scale units.

**Expansion of HMT Unit at Kalamassery (Kerala)**

4320. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is a proposal to expand the existing HMT unit at Kalamassery in Kerala; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) No, Sir.

(b) Does not arise.

**Shifting of P and T Civil Division No. 1 from Jabalpur to Bhopal**

4321. SHRI AJAY MUSHRAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether his Ministry has stayed the proposed shifting of P and T Civil Division No. 1 from Jabalpur to Bhopal;

(b) if so, the details thereof and action taken to maintain the Division at Jabalpur as therefore;

(c) whether Government are aware that in spite of the stay, efforts are being made to reduce this Division No. 1 to shambles by ordering the shifting of large number of Jabalpur works to other division; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b). Jabalpur Civil Division No. I has been allocated to the Department of Posts at the time of reorganisation of P and T Civil Wing due to bifurcation of the P and T Department. Earlier it was ordered to be shifted to Bhopal which has been allocated now.

(c) and (d). As this Division has been allocated to the Department of Posts, two of its sub-divisions executing telecom works have been taken out and in lieu of that two other sub-divisions executing postal works have been added to it. As such there is no reduction of this Division.

**Efforts to Check Illegal Sale of Gas Connections and to Remove Difficulties of Consumers**

4322. SHRI D. P. JADEJA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether any special efforts have been undertaken by Oil Companies to make random contact with customers on their problems with domestic gas agencies;

(b) the details of such efforts;

(c) which company's performance is the best in dealing with customers problems and complaints;

(d) what are the new programmes to check unauthorised sale of gas cylinders by agencies at a large premium; and

(e) the efforts made to weed out corruption in the matter of illegal sale of LPG to people without legitimate gas connections ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) and (b). Yes, Sir. The field officers of all the oil companies are required to contact/visit consumers at random on a continued basis, with a view to analysing the quality of service rendered by the distributors. Oil Companies also arrange meetings between consumers/distributors/company officials where consumers at random are insisted to participate and explain their problems.

(c) The oil companies have been endeavouring to deal effectively with problems and complaints of LPG consumers.

(d) and (e). Malpractices like unauthorised sale of LPG or unauthorised release of new connections are sought to be curbed by the oil companies through deterrent action against erring distributors under the Marketing Discipline Guidelines.

#### **Import of Drugs and Drug Formulations**

4323. SHRI BHOLANATH SEN : Will the Minister of INDUSTRY be pleased to state :

(a) whether production of bulk drugs and drug formulations in the country has failed to meet the targets fixed for the Sixth Five Year Plan period;

(b) if so, the details thereof alongwith the reasons therefor;

(c) the steps taken/proposed to minimise dependence on imported bulk drugs and drug formulations; and

(d) the quality and value of bulk drugs and drug formulations imported during the Sixth Plan period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAI-CHANDRA SINGH): (a) Yes, Sir.

(b) As against the target of Rs. 500 crores for bulk drugs during 1984-85 the estimated production is likely to be about Rs. 377 crores. Similarly, as against the target of Rs. 1,950 crores for formulations during 1984-85, the estimated production is likely to be about Rs. 1,830 crores. The shortfall is due to the fact that the demand did not pick up as estimated.

(c) Government have taken several steps such as delicensing of several bulk drugs, liberalisation of foreign collaboration etc. in order to increase indigenous production. The country has achieved near self-sufficiency in formulations.

(d) During 1983-84, the total value of imports of bulk drugs, intermediates and formulations was about 163.34 crores. Import figures for 1984-85 are not yet available. The quality of the drugs imported has to conform to the standards laid down under the Drugs and Cosmetics Act and the rules framed thereunder.

#### **Villages in West Bengal Connected by Telephones**

4324. DR. PHULRENU GUHA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of villages in West Bengal which were connected by telephones during the year 1984-85; and

(b) the district-wise number of villages in West Bengal where public call offices are to be estimated during 1985-86 ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Fifty-two villages in West Bengal were